

proper training in Medical Colleges;

(b) if so, the remedial measures taken by the government in this regard;

(c) whether there is large scale brain drain of doctors from the country and very few doctors are willing to serve in villages;

(d) if so, the percentage of doctors who migrate to other countries annually; and

(e) the steps taken to curb this brain drain among doctors?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir. However, difficulty has been experienced in getting doctors to serve in rural areas.

(b) In order to make rural areas more attractive to doctors, the States have been asked to provide necessary facilities and incentives to them to promote professional satisfaction.

(c) and (d). According to information available with the Central Bureau of Health Intelligence, there were 5,887 Indian doctors registered in various foreign countries upto 31.12.1991 which may be compared with the annual output of about 13,000 medical graduates annually.

(e) Government has placed restrictions on migration of doctors abroad except to developing countries. Doctors are also not permitted to go abroad for studies on their own except in disciplines for which adequate training facilities are not available in the Country.

### **Savings On Energy Conservations**

548. SHRI R. SURENDER REDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there has been a saving of nearly Rs 500 crores on energy conservation during the Seventh Plan period;

(b) if so, whether this is due to the persistent efforts made by the Petroleum Conservation Research Association;

(c) if so, whether the Government had asked the Association to identify the areas of potential savings in energy and to monitor the progress of steps which will be initiated in that direction;

(d) if so, whether the Association had identified the areas;

(e) if so, the details thereof; and

(f) the estimated saving on this count in the Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). As a result of efforts made by and through the Petroleum Conservation Research Association during the Seventh Plan period savings of petroleum products of the order of Rs. 495 crores were estimated to have been achieved.

(c) to (e). The areas of potential savings of energy identified include adoption of practices and switch over to fuel-efficient engines and components for increasing fuel efficiency in the transport sector; replacement of inefficient boilers and furnaces and promotion of fuel-efficient equipment and practices in the industrial sector; rectification of pumps sets in the agriculture sector; development and promotion of fuel efficient kerosene and LPG stoves in the domestic sector; launching of multi-media campaigns for creating awareness; and imparting of education and training to the target groups oil users in these sectors.

(f) As per PCRA's proposal for the Eighth Five Year Plan, savings of petroleum products of the order of Rs. 2400 crores could be achieved by incurring an expenditure of about Rs. 162. crores.

**Withdrawal of Financial Aid to  
Lepers**

549. SHRI GURUDAS KAMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some States Governments have decided to withdraw financial aid to lepers;

(b) if so, the reasons therefor;

(c) whether these States Governments had taken approval of the Union Government;

(d) if so, the details thereof; and

(e) if not, the reasons of withdrawal of financial assistance to such patients?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No such instance has been reported by any State Governments/Union Territory Administration.

(b) to (e). Questions do not arise.

[*Translation*]

**Amount Spent on Population  
Control**

550. SHRI MRUTYUNJAY NAYAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 17 on November 24, 1992 regarding amount spent on population control and state;

(a) whether the information regarding the amount spent on the population control has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) The amount of assistance released to the States both in cash and kind for the implementation of the Family Welfare attached Programme during 1991-92 and 1992-93 (upto 18.11.1992) is given in statement.

(c) Does not arise.